

DIVISION BENCH  
COURT - I

**O-213**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/25(KB)2022  
IA(I.B.C)/503(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	KOSONS FOREST PRODUCTS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 10

**Appearances (via video conferencing/physically)**

Ms. Namrata Basu, Adv. ] For the Applicant  
Ms. Anuska Dhar, Adv. ]

**ORDER**

1. Ld.Counsel for the Applicant present.
2. **IA(I.B.C)/503(KB)2024-** Post this IA along with record of IA 562/KB/2023 decided on 22/12/2023 on **24/05/2024**.

**Balraj Joshi**  
**Member (Technical)**

**Rohit Kapoor**  
**Member (Judicial)**